

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **01.05.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

Application No : -
Petition No : CP(CA)/29(CHE)/2024
Name of Petitioner : A Vijayan & 8 Others
& : Vs
Name of Respondent : Silver Line Retreat Hotels pvt Ltd & 7 Others
Section : Sec 213 (a)(i) r/w Sec 221 & 447 of CA, 2013

ORDER

Present: Mr. Gaurav Kumar, Ld. PCS for Petitioner.
Mr. Pawan Jhabakh, Ld. Counsel for R1 to R7.
Mr. Rajkumar Jhabakh, Ld. Counsel for R8.

Arguments on the interim relief partly heard.

Respondents are given liberty to file their reply / counter to the petition.

Connected matters CP/22/2023 and CP/3/2023 are before **Special Bench** with
Hon'ble President and Technical Member.

List the petition for further hearing on interim relief on **09.05.2024**.

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**[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]
MEMBER (JUDICIAL)**